



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/5040/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti G. B. Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 3rd September, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.XII-3/2019/379/E, dtd. 30.08.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 09.09.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 07.09.2019 till the morning of 11.09.2019, has been granted/rejected.

The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/5041/1 dated 3.9.19
Copy to.

1. The Systems Analyst, Gauhati High Court.

sd/-
09/9/19

JT. REGISTRAR (VIGILANCE)

sd/-